

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ENVIVO DESIGNS PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Envivo Designs Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	14.03.2013
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, NCT of Delhi and Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74210HR2013PTC048564
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Plot No.-58 Sector-43, Gurgaon- 122002, Haryana
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30.03.2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Anurag Gupta Office Address: C/o. Anurag & Associates, Awfis, 7 th Floor, Tower-B, The Corenthum, Sector-62, Noida-201309 Regd. Address: 498, Second Floor, Niti Khand-1, Indirapuram, Ghaziabad-201014 Email: anurag.gupta.fcs@gmail.com Mobile No.: 9910166700 Registration No.: IBBI/IPA-002/IP-N00833/2019-20/12613
8.	LAST DATE FOR SUBMISSION OF CLAIMS	29.04.2021

Notice is hereby given that the **Envivo Designs Private Limited** has commenced voluntary liquidation on **30.03.2021**.

The stakeholders of **Envivo Designs Private Limited** are hereby called upon to submit a proof of their claims, on or before **29.04.2021**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 04/04/2021

Place: Noida

(Anurag Gupta)
Liquidator

